THE MINISTER OF EXTERNAL Afghanistan figured in the recent (a) and (b) India's stand on Afghanistan is consistent and principled. Afghanistan figured in the recent high level exchange of views on different occasions between India and the countries concerned. India supports the UN Secretary Ceneral's initiative for a negotiated political settlement which takes into account the legitimate interests of all parties.

## Retirement of Government employees

3157. SHRI SYED AHMAD HAS-HMI: Will the PRIME MINISTER be pleased to state:

- (a) whether there is any proposal under Government's consideration to follow a new rule in the matter of retirement of Central Government employees where under the Central Government employees will be allowed to retire twice in a year on the 30th June and the 31st December of every year after reaching the age of superannuation; and
- (b) if so, by when the said rule is likely to be implemented?

THE DEPUTY MINISTER IN THE MINISTRY OF PERSONNEL AND ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION (SHRI P. CHIDAMBARAM): (a) No, Sir.

(b) Does not arise.

## Demand for Finances by the Pondicherry Administration

3158. SHRI V. NARAYANASAMY: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the amount demanded in the financial year 1984-85 for the Union Territory of Pondicherry for the Plan and non-Plan schemes;
- (b) the amount earmarked in the year for the said schemes:

- (c) the amount spent till November, 1985 under different heads with details; and
- (d) whether there was any time bound programme formulated and the target was achieved till November, 1985, if not what are the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF STATES (SHRI P. A. SANGMA):

- (c) Plan Schemes: Rs. 3148.63 l. khs
  Non plan schemes: Rs. 1810 or 16 khs.
- (b) Plna Schemes: Rs.3000.00 lakhs
  Non-plan Schemes: Rs. 941.46 lakhs
- (c) Amount spent till the end of the Second Quarter (September), 1985.

(Rs in lakhs)

Agriculture & Allied services Rural Development	38.81 44.24
Irrigation & Flood Contel	5º · 77
Energy	50.31
Industry	65.49
Transport	53.36
Other Economic Services	1.66
Social services	217.41
General Services	7.46

(d) Targets for various programmes have been fixed with in the frame-work of the overall Plan and Annual Plan.

## न्यायालयों में दानापुर छावाः बोर्ड के लम्बित पडे मामले

3159. श्री दुर्गा प्रसाद जामुदा : क्या प्रधान मंत्रा यह बताने की हृपा करेंगे कि उच्चतम न्यायालय, पटना उच्च न्यायालय ग्रौर पटना सत्न न्यायालय में दानापुर छावनी बोर्ड के कितने मामले कितने वर्षों से लम्बित पड़े हैं ग्रौर इन मामलों पर छावनी बोर्ड ने कितनी. धनराशि व्यय की है ?